

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 308

Dated 16-09-2020

The Registry has informed that yesterday some officials in the Jammu Wing of the High Court of Jammu & Kashmir have tested COVID-19 positive. As per the SOPs issued by the Government access to the High Court Premises in Jammu Wing of the High Court has to remain closed for two days for sanitization purpose. No person except the sanitization workers will be permitted entry into the High Court premises on 16th and 17th of September, 2020.

Urgent cases listed on 16th and 17th of September, 2020 in Jammu Wing of the High Court shall be taken up for consideration on 18th September, 2020. Dates in other matters will be given by the concerned Bench Secretary and will be posted on the website of the High Court of J&K on 18th September, 2020.

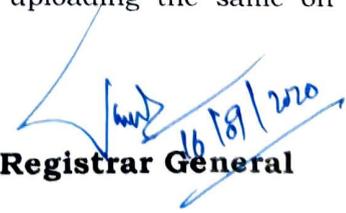
**Sd/-
(Gita Mittal)
Chief Justice**

No: 6767-74/GS

Dated: 16-09-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice _____
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. General Secretary, J&K High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar, Judicial/Protocol, High Court of J&K, Jammu/Srinagar.
..... for information and compliance.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on official website of the High Court of J&K.


Registrar General